

## Annexure-7

Name of the corporate debtor: GOLDEN TOBACCO LIMITED; Date of commencement of CIRP: 07.06.2022; List of creditors as on: 04.03.2024

## List of operational creditors (Government dues)

| Sl.No. | Details of Claimant authorised representative, if any             |  | Details of claim received |                       | Details of claim admitted |                                   |                        |  | Amount of contingent claim | Amount of any Mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any  |
|--------|---|--|---------------------------|-----------------------|---------------------------|-----------------------------------|------------------------|--|----------------------------|--|------------------------------------|------------------------------|--|
|        | Department  | Government                             | Date of receipt           | Amount claimed        | Amount of claim admitted  | Nature of claim                   | Whether related party? | % of voting share in CoC if applicable |                            |  |                                    |                              |  |
| 1      | THE ASSISTANT COMMISSIONER OF CUSTOMS, CUSTOM DEPARTMENT          | GOVERNMENT OF INDIA CUSTOMS DEPARTMENT | 20-06-2022                | INR 3,45,241.00       | INR 3,45,241.00           | Custom Dues                       | NO                     | NA                                     | NA                         | NA   | NA                                 | INR                          | NA   |
| 2      | NATIONAL STOCK EXCHANGE OF INDIA LIMITED                          | GOVERNMENT OF INDIA NSE DEPARTMENT     | 21-06-2022                | INR 37,250.00         | INR 37,250.00             | Stock Exchange                    | NO                     | NA                                     | NA                         | NA   | NA                                 | INR                          | NA   |
| 3      | ESI CORPORATION (Ministry of Labour & Employment, Govt. Of India) | GOVERNMENT OF INDIA ESIC DEPARTMENT    | 23-06-2022                | INR 49,432.00         | INR 49,432.00             | ESIC                              | NO                     | NA                                     | NA                         | NA   | NA                                 | INR                          | NA   |
| 4      | BSE LIMITED   | L67120MH2005PLC155188                  | 13-07-2022                | INR 2,14,760.00       | INR 2,14,760.00           | BSE                               | NO                     | NA                                     | NA                         | NA   | NA                                 | INR                          | NA   |
| 5      | CENTRAL TAXDEPARTMENT (CGST) GUNTUR                               | GOVERNMENT OF INDIA CGST DEPARTMENT    | 11-07-2022                | INR 24,41,497.00      | INR 24,41,497.00          | CGST                              | NO                     | NA                                     | NA                         | NA   | NA                                 | INR                          | NA   |
| 6      | EMPLOYEES PROVIDENT FUND ORGANISATION                             | GOVERNMENT OF INDIA EPFO DEPARTMENT    | 21-07-2022                | INR 3,38,583.00       | INR 3,38,583.00           | EPFO                              | NO                     | NA                                     | NA                         | NA   | NA                                 | INR                          | NA   |
| 7      | CENTRAL TAXDEPARTMENT (CGST) Mumbai                               | GOVERNMENT OF INDIA CGST DEPARTMENT    | 05-08-2022                | INR 3,01,88,39,532.00 | INR 3,01,88,39,532.00     | CGST                              | NO                     | NA                                     | NA                         | NA   | NA                                 | INR                          | NA   |
| 8      | CENTRAL TAXDEPARTMENT (CGST) Vadodara                             | GOVERNMENT OF INDIA CGST DEPARTMENT    | 29.08.2022                | INR 50,69,58,583.00   | INR 50,69,58,583.00       | CGST                              | NO                     | NA                                     | NA                         | NA   | NA                                 | INR                          | NA   |
| 9      | BRIHANMUMBAI MUNICIPAL CORPORATION                                | GOVERNMENT OF INDIA MUNICIPAL TAX      | 22.03.2023                | INR 22,78,78,750.00   | INR 22,78,78,750.00       | MUNICIPAL TAX                     | NO                     | NA                                     | NA                         | NA   | NA                                 | INR                          | na   |
| 10     | CENTRAL TAX AND EXCISE DEPARTMENT Ernakulam                       | CENTRAL TAX AND EXCISE DEPARTMENT      | 21.06.2023                | INR 4,99,93,743.00    | INR                       | CENTRAL TAX AND EXCISE DEPARTMENT | NO                     | NA                                     | NA                         | NA   | NA                                 | INR 4,99,93,743.00           | SUBMISSION OF CLAIM FORM AFTER EXPIRY OF TIME PERIOD STIPULATED UNDER THE CODE |
|        |   |  |                           | INR 3,80,70,97,371.00 | INR 3,75,71,03,628.00     |                                   |                        |  |                            |  |                                    | INR 4,99,93,743.00           |  |

